

THE SECOND SCHEDULE

(See section 27)

Year	No.	Short title	Extent of repeal
1934	XXVII	The United Provinces Agriculturists Relief Act, 1934.	(a) Sections 3 to 8, 28 to 31, 37, 38, 40 to 42 and Schedule I to Schedule V, except in their application to advances made before the first day of June, 1940 not being loans as defined in this Act. (b) Section 9 to 27, except in their application to mortgages made before the commencement of this Act.
1937	X	The United Provinces Temporary Postponement of Execution of Decrees Act, 1937.	The whole.